

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 6th May, 2021

No. LJ(B).53/93/Pt/153- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

Sl. No.	<u>NAME & DESIGNATION OF OFFICER(S)</u>	<u>OFFICE</u>	<u>CONTACT</u>
1.	Shri. Mawlongstar Kurbah, Inspector of Taxes	Superintendent of Taxes, Circle-VII	7005250785
2.	Shri.Gregory Lyngdoh, Inspector of Taxes	Superintendent of Taxes, Circle-V	8794318057
3.	Shri.Ignatius D Sangma, Inspector of Taxes	Superintendent of Taxes, Circle-IV	8974662666
4.	Shri.S.Majong, Range Forest Officer	Divisional Forest Officer, Silviculture Division, Shillong	-
5.	Smti.Meera Kharkongor, District Social Welfare Officer	District Social Welfare Officer, East Khasi Hills District, Shillong	-



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Memo No. LJ(B). 53/93/Pt/153-A

Dated Shillong the 6th May, 2021

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.DDMA/EKH/164/2020/Pt.I/12 Dtd. Shillong the 5th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,
Law (B) Department.*